GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIALSERVICES LOK SABHA

UNSTARREDQUESTIONNO:41

TO BE ANSWEREDON THE 15th DECEMBER, 2017/AGRAHAYAN A4, 1939 (SAKA)

QUESTION AUCTIONINGOF STRESSED ASSETS

41: SHRIRAMCHARITRANISHAD:

Willthe Ministerof FINANCE be pleased to state:

- (a) whether the Government plans to auction stressed assets of banks to reduce banks Non-Performing Assets;
- (b) if so, the details thereof;
- (c) whether the Government is keen on cash rich Public Sector Undertaking to buy a portion of the mortgage dassets in their respective sectors; and
- (d) if so, the details thereof?

ANSWER

To be answered by THE MINISTER OF STATEIN THE MINISTRY OF FINANCE (SHRI SHIV PRATAPSHUKLA)

- (a) and (b): Resolution of stressed assets falls within the domain of the banks concerned.
- (c) and (d): The Governmenthas grantedenhanced autonomy and delegation of financial powers to Central Public Sector Enterprises with good performance on select performance parameters in recent years, subject to certain eligibility conditions and guidelines to make them more efficient and competitive.
